

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
01-02-2024 AT 02:30 PM**

**IA(IBC) 1865/2023 in Company Petition IB/191/2021**  
u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

Kalidindi Venkateswara Raju

...Operational Creditor

VS

Hemarus Therapeutics Ltd

...Corporate Debtor

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. ASHISH VERMA, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA(IBC) 1865/2023**

Mr. Malireddy Ramana Reddy, Resolution Professional alone present through Video Conference. None for the respondents. It is represented by the Resolution Professional that despite direction by this Tribunal the second respondent has not extended the co-operation. Therefore, the Resolution Professional sought for necessary directions. Hence, matter adjourned to 05.02.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**